## GOVERNMENT OF NAGALAND HOME DEPARTMENT NAGALAND STATE DISASTER MANAGEMENT AUTHORITY NAGALAND: KOHIMA

NO.NSDMA-ER-COVID19/301/2020(Part-II)

Kohima, dated, the 2<sup>nd</sup> September, 2021

## **ORDER**

In exercise of the powers conferred under Section 22 (2) (b) and Section 22 (2) (h) of the Disaster Management Act 2005, the undersigned in the capacity of Chairperson, State Executive Committee, hereby directs for extension of the existing lock down measures and the relaxations for the various activities, as laid down in this office order of even number dated 18<sup>th</sup> August 2021, in the entire State, for another two weeks beyond 02<sup>nd</sup> September 2021 up to 16<sup>th</sup> September 2021.

Sd/-J. ALAM, IAS Chief Secretary

To,

All the Deputy Commissioners& Chairmen District Task Force on COVID-19 for information and compliance

## NO.NSDMA-ER-COVID19/301/2020(Part-II)

Kohima, dated, the 2<sup>nd</sup> September, 2021

Copy to:

- 1. The Commissioner & Secretary to Governor, Nagaland for kind information.
- 2. The Principal Secretary to Chief Minister, Nagaland for kind information.
- 3. The Sr. PS to Deputy Chief Minister, Nagaland for kind information.
- 4. The Sr. PS to Speaker, Nagaland for kind information
- 5. The Sr. PS to all Ministers/Advisors for kind information.
- 6. The Registrar, Gauhati High Court, Kohima Bench for kind information.
- 7. The Secretary to the Government of India, Ministry of Home Affairs, Government of India, New Delhi for kind information.
- 8. The CRC, Nagaland House, New Delhi for kind information.
- 9. The Director General of Police for kind information.
- 10. The Commissioner, Nagaland for kind information.
- 11. All AHoDs for kind information.
- 12. The Principal Accountant General, Nagaland for kind information.
- 13. The JD, SIB for kind information.
- 14. The Chief of Staff, Hq. 3 Corps, Rangapahar/IGAR (N), Kohima for kind information.
- 15. The Station Commander, Military Station, Jakhama/ Chief Engineer, Project Sewak, Dimapur/ DIG, CRPF, Kohima for information.
- 16. All HoDs for information.
- 17. The Commissioner of Police, Dimapur and SPs of all Districts for information and compliance.
- 18. The Director, IPR for wide publicity.
- 19. The Station Director, AIR and Doordarshan, Kohima for information and publicity.
- 20. The Commandant, 93 Bn. BSF, Chedema/ Commandant, 111 Bn. BSF, Satakha for information.
- 21. The DRC/ ARC Nagaland House, Delhi, Kolkata, Guwahati, Shillong for information.
- 22. Office copy.

Principal Secretary to the Govt. of Nagaland